POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF EQUITY SHARES OF

CALIFORNIA SOFTWARE COMPANY LIMITED

Registered Office: Robert V Chandran Tower, 7th Floor, 149 Tambaram Velachery Main Road, Pallikaranai, Chennai 600 100.

The details subsequent to the completion of the Offer with respect to Public Announcement published on February 27, 2010 (the "**PA**") and the Letter of Offer dated April 08, 2010 (the "**Letter of Offer**") dispatched to the shareholders of California Software Company Limited ("**Calsoft**" or the "**Target Company**") on behalf of Singfuel Investment Pte. Limited ("**Singfuel**" or the "**Acquirer**") by SBI Capital Markets Limited ("**Manager to the Offer**") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "**SEBI (SAST) Regulations**") to acquire 24,73,002 fully paid-up equity shares of face value Rs. 10/- each (the "**Shares**"), representing 20% of the Voting Capital of the Target Company (the "**Offer**") are as under:

1.	Name of the Target Company	California Software Company Limited
2.	Name of the Acquirer including PACs	**Acquirer:** Singfuel Investment Pte. Limited **PACs:** None
3.	Name of the Manager to the Offer	SBI Capital Markets Limited
4.	Name of the Registrar to the Offer	Link Intime India Private Limited
5.	Offer details: (a) Date of opening of the Offer (b) Date of closing of the Offer	Open Offer to acquire 24,73,002 fully paid-up equity shares of face value Rs. 10/- each, representing 20% of the Voting Capital of California Software Company Limited at Rs. 45.03/- per equity share. Thursday, April 22, 2010 Tuesday, May 11, 2010
6.	Details of the acquisition	

Sr. No.	Particulars	Disclosed/ Proposed in the Letter of Offer		Actual	
6.1	Offer Price	Rs. 45.03 per equity share		Rs. 45.03 per equity share	
6.2 a	Shareholding of the Acquirer before the PA	Nil		Nil	
6.2 b	Shareholding of the PACs before the PA	— Not Applicable —		— Not Applicable —	
6.3	Shares acquired by way of MOU or market purchases	— Not Applicable —		— Not Applicable —	
6.4	Shares acquired by the Acquirer in the Offer (No. & %)	24,73,002 equity shares (20%)		3,27,703 equity shares (2.65%)	
6.5	Size of the Offer (No. of shares multiplied by Offer Price)	Rs.11,13,59,280.06/-		Rs.1,47,56,466.09/-	
6.6	Shares acquired after the PA but before 7 working days prior to the Offer closure date • No. of shares acquired • % of shares acquired • Price of the shares acquired	Nil		Nil	
6.7	Post Offer shareholding of the Acquirer (6.2 a+6.2 b+6.3+6.4+6.6)	24,73,002 equity shares (20%)		3,27,703 equity shares* (2.65%)	
6.8	Pre and post Offer shareholding of public	**Pre**	**Post**	**Pre**	**Post**
	(No. of equity shares & %)*	41,98,798 (33.96%)	17,25,796 (13.96%)	41,98,798 (33.96%)	38,71,095 (31.31%)

7.	Status of Escrow Account, whether released or not	The balance amount lying in the Escrow Account is being refunded to the Acquirer.
8.	Payment of Interest, if any	— Not Applicable —
9.	Status of investor complaint(s)	No investor complaint is pending as on date.

* The Shares acquired pursuant to the Offer are yet to be transferred to the Acquirer

Kindly note that the number of equity shares tendered in the Offer was less than the equity shares agreed to be acquired under the Offer, and therefore in terms of the Letter of Offer, the Acquirer has accepted all the validly tendered offers received from the shareholders. The acceptance was intimated and the corresponding payment for the acquired equity shares was dispatched on Friday, May 21, 2010.

The directors of the Acquirer accept responsibility for the information contained in this public announcement.

Terms used but not defined in this public announcement shall have the meaning assigned in the PA and the Letter of Offer.

This public announcement will also be available on the SEBI's website (www.sebi.gov.in)

Manager to the Offer	Registrar to the Offer
SBI Capital Markets Limited **SBI Capital Markets Ltd.** 202 Maker Tower 'E', Cuffe Parade, Mumbai – 400 005 **Tel:** +91–22-2217 8300 **Fax:** +91–22-2218 8332 **E-mail:** calsoft.openoffer@sbicaps.com **Contact Person:** Mr. Gitesh Vargantwar/ Ms. Sylvia Mendonca	LINK INTIME INDIA PVT LTD (Formerly INTIME SPECTRUM REGISTRY LTD) **Link Intime India Private Limited** C-13, Pannalal Silk Mills Compound, LBS Marg, Bhandup West, Mumbai- 400 078 **Tel:** +91-22-2596 0320 **Fax :** +91-22-2596 0329 **Email:** calsoft.openoffer@linkintime.co.in **Contact Person:** Mr. Nilesh Chalke

Issued by SBI Capital Markets Limited, Manager to the Offer for and on behalf of the Acquirer.

Mumbai
May 28, 2010